

MINUTES OF THE VC MEETING NO.09 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 21.12.2021 AT 3:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.09 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 21.12.2021, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting:-
- Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
 - Shri Virendra Kumar Sharma, Deputy Director (Trade), DoAHD
 - Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy
 - Representative from supply & Bio- Refinery, MoPNG

In attendance:

- Shri S.K. Mohapatra , Deputy DGFT
- Shri Ram Paul Singh, FIDO

3. Altogether 178 applications (including 117 deferred cases) were considered by the EFC, out of which 92 cases were approved including 88 cases on post facto basis, 8 cases were rejected & closed and remaining 78 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments /NOC from DoAC&FW (Trade Division).
2.	A2Z Export Company	HQRXEXLAPPL Y00113143AM2 2	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). Also, the firm has been asked to provide clarification on the description of the item.
3.	ABBAS NURUDDIN VAGHIJIPURWAL	HQRXEXLAPPL Y00115486AM2 2	Seeds: Nuxvomica, dried ripe seed	15.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division).
4.	SANGRAM TRADERS	HQRXEXLAPPL Y00159338AM2 2	SEEDS. Onion, Hybrid Rice (Paddy) seeds	10.08.2021	Deferred due to want of comments / NOC from DoAC&FW. Applicant has to file a separate new application for Hybrid Rice (Paddy) seeds with DoAC&FW in the Performa issued by them.
5.	Botanika	HQRXEXLAPPL Y00175969AM2 2	Crocus sativus flower bulbs	02.09.2021	Deferred due to want of comments / NOC from DoAC&FW(Trade Division)
6.	SRI SAI FORESTRY	HQRXEXLAPPL Y00186040AM2 2	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) .

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			f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimosa spp (spanish cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds		
7.	SRI SAI FORESTRY	HORXEXLAPPL Y00186042AM2 2	a. Tectona Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) .
8.	DCM SHRIRAM LIMITED	HORXEXLAPPL Y00190895AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-149/2021- SD.IV(269TH EXIM-EXPORT-27) dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
9.	DCM SHRIRAM LIMITED	HORXEXLAPPL Y00190936AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-149/2021- SD.IV(269TH EXIM-EXPORT-28) dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
10.	DCM SHRIRAM LIMITED	HORXEXLAPPL Y00191004AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-149/2021- SD.IV(269TH EXIM-EXPORT-26) dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
11.	BAYER BIOSCIENCE PRIVATE LIMITED	HORXEXLAPPL Y00197154AM2 2	Hybrid Rice (Paddy) seeds	29.09.2021	Based on the comments received from D/o AC&FW vide OM No. 1-149/2021- SD.IV(269TH EXIM-EXPORT-25) dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
12.	CORTEVA AGRICULTURE SEEDS PRIVATE LIMITED	HORXEXLAPPL Y00207139AM2 2	Hybrid Rice (Paddy) seeds	08.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-149/2021- SD.IV(269TH EXIM-EXPORT-23) dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
13.	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HORXEXLAPPL Y00218613AM2 2	Hybrid Rice (Paddy) seeds	20.10.2021	Deferred due to want of comments / NOC from DoAC&FW
14.	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HORXEXLAPPL Y00218633AM2 2	Hybrid Rice (Paddy) seeds	20.10.2021	Deferred due to want of comments / NOC from DoAC&FW

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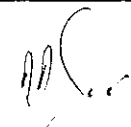
15.	SUSHIM KUMAR	HQRXEXLAPPL Y00228531AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	27.10.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 6) dated 10.12.2021export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
16.	NIKHIL TRADERS	HQRXEXLAPPL Y00243867AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 1) dated 10.12.2021export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
17.	MAA BHAWANI TRADERS	HQRXEXLAPPL Y00243888AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 7) dated 10.12.2021export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
18.	RAHUL KUMAR	HQRXEXLAPPL Y00262679AM2 2	Non Basmati Rice in Husk or Paddy	23.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 2) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
19.	BADRI NARAYAN SHAH	HQRXEXLAPPL Y00264658AM2 2	Non Basmati Rice in Husk or Paddy	25.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 3) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
20.	KUMAR TRADERS	HQRXEXLAPPL Y00265384AM2 2	Non Basmati Rice in Husk or Paddy	25.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 4) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
21.	SHAKAMBAR ENTERPRISES	HQRXEXLAPPL Y00265519AM2 2	Non Basmati Rice in Husk or Paddy	25.11.2021	Based on the comments received from D/o AC&FW vide OM No. 1-79/2020.SD-IV (Pt- VII)(Item no. 5) dated 10.12.2021export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
22.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00266383AM2 2	Hybrid Rice (Paddy) seeds	26.11.2021	Deferred due to want of comments / NOC from DoAC&FW
23.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00266657AM2 2	Hybrid Rice (Paddy) seeds	26.11.2021	Deferred due to want of comments / NOC from DoAC&FW
24.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00268307AM2 2	Hybrid Rice (Paddy) seeds	28.11.2021	Deferred due to want of comments / NOC from DoAC&FW
25.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00268375AM2 2	Hybrid Rice (Paddy) seeds	28.11.2021	Deferred due to want of comments / NOC from DoAC&FW

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26.	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00271597AM2 2	Hybrid Rice (Paddy) seeds	01.12.2021	Approved on the basis of comments/ NOC received from DoAC&FW vide O.M No.1-149/2021.SD-IV (269th EXIM- Export-24) dated 08.12.2021 for export of 120000 Kg Hybrid Rice (Paddy) seeds to Vietnam by M/s Savannah Seeds Private Limited.
27.	BLOOM-UP CARGO AND FREIGHT PRIVATE LIMITED	HQRXEXLAPPL Y00273043AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	02.12.2021	Deferred due to want of comments / NOC from DoAC&FW
28.	KAMAKHYA TRADE LINK	HQRXEXLAPPL Y00274823AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	04.12.2021	Deferred due to want of comments / NOC from DoAC&FW
29.	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPL Y00277836AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.12.2021	Deferred due to want of comments / NOC from DoAC&FW
30.	SHIVAY TRADERS	HQRXEXLAPPL Y00278230AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	07.12.2021	Deferred due to want of comments / NOC from DoAC&FW
31.	MAA LAXMI GALLA BHANDAR	HQRXEXLAPPL Y00280894AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	09.12.2021	Deferred due to want of comments / NOC from DoAC&FW
32.	SRI KRISHNA STEAM RICE & OIL MILL PRIVATE LIMITED	HQRXEXLAPPL Y00281534AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	10.12.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	JAI MATA DI ENTERPRISES	HQRXEXLAPPL Y00285163AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.12.2021	Deferred due to want of comments / NOC from DoAC&FW
34.	BAJRANG TRADERS	HQRXEXLAPPL Y00285835AM2 2	rice boiled husk	14.12.2021	Deferred due to want of comments / NOC from DoAC&FW
35.	MAHINDRA AGRI SOLUTIONS LIMITED	HQRXEXLAPPL Y00286970AM2 2	Hybrid Rice (Paddy) seeds	15.12.2021	Deferred due to want of comments / NOC from DoAC&FW

Department of Animal Husbandry and Dairying

36.	Lankesh Tiwari	HQRXEXLAPPL Y00116062AM2 2	PADDY HUSK	16.06.2021	Deferred due to want of comments / NOC from DoAHD.
37.	Regaal Resources Pvt Ltd	HQRXEXLAPPL Y00118006AM2 2	Maize Bran	18.06.2021	Rejected on the basis of comments received from DoAHD in the meeting. Due to shortage of maize in the country, DoAHD has not recommended the export of 5000 MT Maize Bran to Bangladesh by M/s Regaal Resources Pvt Ltd.
38.	Nowrangroy Agro Pvt Ltd	HQRXEXLAMEN D00127826AM2 2	Wheat Bran	01.07.2021	Deferred due to want of comments / NOC from DoAHD.



39.	A To Z Export Company	HORXEXLAPPL Y00129838AM2 2	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07.2021	Deferred due to want of comments / NOC from DoAHD.
40.	SD Enterprise	HORXEXLAPPL Y00141786AM2 2	Maize Bran	19.07.2021	Rejected on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/132/2021-Trade(E-19694) dated 17.12.2021 for not recommending the export of 5000 MT Maize Bran to Bangladesh by M/s SD Enterprise.
41.	Trade Exim	HORXEXLAPPL Y00141792AM2 2	Maize Bran	19.07.2021	Rejected on basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/140/2021-Trade(E-19826) dated 17.12.2021 for not recommending the export of 10000 MT Maize Bran to Bangladesh by M/s Trade Exim.
42.	Yash Traders	HORXEXLAPPL Y00143810AM2 2	RICE HUSK, RICE STRAW	21.07.2021	Deferred due to want of comments / NOC from DoAHD.
43.	TAPAN TRADERS	HORXEXLAPPL Y00151166AM2 2	WHEAT BRAN	30.07.2021	Deferred due to want of comments / NOC from DoAHD.
44.	AMIT ENTERPRISE	HORXEXLAPPL Y00152318AM2 2	WHEAT BRAN	02.08.2021	Deferred due to want of comments / NOC from DoAHD
45.	A2Z EXPORT COMPANY	HORXEXLAPPL Y00152700AM2 2	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08.2021	Deferred due to want of comments / NOC from DoAHD
46.	PARITOSH BISWAS	HORXEXLAPPL Y00162198AM2 2	WHEAT BRAN	13.08.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/148/2021-Trade (E-19943) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
47.	PARITOSH BISWAS	HORXEXLAPPL Y00162215AM2 2	WHEAT BRAN	13.08.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/148/2021-Trade (E-19943) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
48.	GHOSH DAIRY FARM	HORXEXLAPPL Y00166264AM2 2	COWS (MALE/FEMALE)	19.08.2021	Deferred due to want of comments / NOC from DoAHD
49.	NARWAL DAIRY FARM	HORXEXLAPPL Y00173311AM2 2	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
50.	Sagwadi Education & Goushala Public Charitable Trust	50227/ AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAHD
51.	MOOL CHAND BUCHA	HORXEXLAPPL Y00214174AM2 2	WHEAT BRAN	16.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/263/2021-Trade (E-20761) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

52.	SHEETAL ENTERPRISE	HQRXEXLAPPL Y00216685AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
53.	DEY ENTERPRISE	HQRXEXLAPPL Y00216770AM2 2	WHEAT BRAN	19.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/243/2021-Trade (E-20626) dated 29.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
54.	DEY ENTERPRISE	HQRXEXLAPPL Y00216973AM2 2	WHEAT BRAN	19.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/243/2021-Trade (E-20626) dated 29.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
55.	TANMOY ENTERPRISE	HQRXEXLAPPL Y00217527AM2 2	WHEAT BRAN	19.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/263/2021-Trade (E-20761) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
56.	Izaz Traders	HQRXEXLAPPL Y00218002AM2 2	WHEAT BRAN	20.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/263/2021-Trade (E-20761) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
57.	SHREE DURGA ENTERPRISE	HQRXEXLAPPL Y00218226AM2 2	WHEAT BRAN	20.10.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/243/2021-Trade (E-20626) dated 29.11.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
58.	YASHAVANT KUMAR GUPTA	HQRXEXLAPPL Y00224131AM2 2	PADDY HUSK (CHURA BHUNSA)	24.10.2021	Deferred due to want of comments / NOC from DoAHD
59.	SANDEEP KUMAR KESARWANI	HQRXEXLAPPL Y00229996AM2 2	WHEAT STRAW	28.10.2021	Deferred due to want of comments / NOC from DoAHD
60.	ANSH TRADING	HQRXEXLAPPL Y00235881AM2 2	PADDY HUSK	30.10.2021	Deferred due to want of comments / NOC from DoAHD
61.	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPL Y00237204AM2 2	BUFFALO SEMEN	31.10.2021	Deferred due to want of comments / NOC from DoAHD
62.	GURU SMARTH EXPORT	HQRXEXLAPPL Y00247419AM2 2	PADDY HUSK	10.11.2021	Deferred due to want of comments / NOC from DoAHD
63.	HR Carbon	HQRXEXLAPPL Y00248850AM2 2	Wheat Bran Fodder	11.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
64.	LIPU BEGAM	HQRXEXLAPPL Y00249360AM2 2	WHEAT BRAN FLAKES (CHOKER)	11.11.2021	Deferred due to want of comments / NOC from DoAHD

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65.	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPL Y00255094AM2 2	FROZEN BOVINE SEMEN	16.11.2021	Deferred due to want of comments / NOC from DoAHD
66.	CHAWLA INTERNATIONAL	HQRXEXLAPPL Y00258668AM2 2	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
67.	CHAWLA INTERNATIONAL	HQRXEXLAPPL Y00258743AM2 2	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
68.	BALAJI TRADERS	HQRXEXLAPPL Y00258960AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
69.	AADITYA TRADERS	HQRXEXLAPPL Y00259009AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
70.	MARUTI INTERNATIONAL	HQRXEXLAPPL Y00259066AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
71.	MA SANTOSHI BASTRALAY	HQRXEXLAPPL Y00259123AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
72.	ACCENT DEALTRADE PRIVATE LIMITED	HQRXEXLAPPL Y00259152AM2 2	WHEAT BRAN	19.11.2021	Deferred due to want of comments / NOC from DoAHD
73.	GAA TRADING ENTERPRISES	HQRXEXLAPPL Y00259188AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
74.	GAA TRADING ENTERPRISES	HQRXEXLAPPL Y00259197AM2 2	WHEAT BRAN	19.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
75.	TAPAN TRADERS	HQRXEXLAPPL Y00260278AM2 2	WHEAT BRAN	20.11.2021	Based on the comments received from D/o AC&FW vide OM No. L- 110102(1)/263/2021-Trade (E-20761) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.

76.	SHOHAG ENTERPRISE	HQRXEXLAPPL Y00260571AM2 2	WHEAT BRAN	21.11.2021	Deferred due to want of comments / NOC from DoAHD
77.	TRILOKESH ENTERPRISE	HQRXEXLAPPL Y00260845AM2 2	WHEAT BRAN	22.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
78.	A C INTERNATIONAL	HQRXEXLAPPL Y00260931AM2 2	WHEAT BRAN	22.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
79.	GAZI ENTERPRISE	HQRXEXLAPPL Y00261398AM2 2	WHEAT BRAN	22.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis.
80.	GOPAL PRASAD	HQRXEXLAPPL Y00261896AM2 2	BRANS, SHARPS, AND OTHER RESIDUES OF WHEAT	23.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
81.	SHARANAM REALINFRA PRIVATE LIMITED	HQRXEXLAPPL Y00262969AM2 2	WHEAT BRAN	23.11.2021	Based on the comments received from D/o AC&FW vide OM No. L-110102(1)/262/2021-Trade (E-20747) dated 10.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
82.	MIRS EXPORTER	HQRXEXLAPPL Y00267121AM2 2	WHEAT BRAN	27.11.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/263/2021-Trade(E-20761) dated 10.12.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s Mirs Exporter
83.	S ANANDAN & CO	HQRXEXLAPPL Y00267125AM2 2	WHEAT BRAN	27.11.2021	Approved on the basis of comments/ NOC received from DoAHD vide O.M No.L-110102(1)/263/2021-Trade(E-20761) dated 10.12.2021 for export of 5000 MT Wheat Bran to Bangladesh by M/s S Anandan & Co.
84.	SUSANTA BISWAS	HQRXEXLAPPL Y00271936AM2 2	WHEAT BRAN	01.12.2021	Deferred due to want of comments / NOC from DoAHD
85.	D P ENTERPRISES	HQRXEXLAPPL Y00271967AM2 2	WHEAT BRAN	01.12.2021	Deferred due to want of comments / NOC from DoAHD
86.	BIDHATA SUPPLIERS	HQRXEXLAPPL Y00273230AM2 2	WHEAT BRAN	02.12.2021	Deferred due to want of comments / NOC from DoAHD
87.	WESTERN LITES	HQRXEXLAPPL Y00273248AM2 2	WHEAT BRAN	02.12.2021	Deferred due to want of comments / NOC from DoAHD
88.	ZARAH ENTERPRISE	HQRXEXLAPPL Y00274609AM2 2	WHEAT BRAN	03.12.2021	Deferred due to want of comments / NOC from DoAHD
89.	ZARAH ENTERPRISE	HQRXEXLAPPL Y00274611AM2 2	WHEAT BRAN	03.12.2021	Deferred due to want of comments / NOC from DoAHD
90.	MINATI TRADERS	HQRXEXLAPPL Y00275054AM2 2	WHEAT BRAN	04.12.2021	Deferred due to want of comments / NOC from DoAHD
91.	CALGARA WORLDWIDE	HQRXEXLAPPL Y00275185AM2	WHEAT BRAN	04.12.2021	Deferred due to want of comments / NOC from DoAHD

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	PRIVATE LIMITED	2			
92.	MECTEC INDUSTRIES	HQRXEXLAPPL Y00284182AM2 2	WHEAT BRAN	13.12.2021	Deferred due to want of comments / NOC from DoAHD
93.	RAJ IMPEX	HQRXEXLAPPL Y00284973AM2 2	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
94.	MAHAMAYA STORES	HQRXEXLAPPL Y00285993AM2 2	WHEAT BRAN	14.12.2021	Deferred due to want of comments / NOC from DoAHD
95.	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPL Y00286854AM2 2	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
96.	SAHA INTERNATIONAL	HQRXEXLAPPL Y00286932AM2 2	WHEAT BRAN	15.12.2021	Deferred due to want of comments / NOC from DoAHD
97.	M K TRADERS	HQRXEXLAPPL Y00287534AM2 2	Moisture 12% Maximum	16.12.2021	Deferred due to want of comments / NOC from DoAHD
98.	JAI BABA LOKENATH	HQRXEXLAPPL Y00290429AM2 2	WHEAT BRAN	18.12.2021	Deferred due to want of comments / NOC from DoAHD
99.	MARUTI INTERNATIONAL	MARUTI INTERNATIONAL	WHEAT BRAN	18.12.2021	Deferred due to want of comments / NOC from DoAHD
100.	SREE GOPAL RICE MILL	SREE GOPAL RICE MILL	WHEAT BRAN	18.12.2021	Deferred due to want of comments / NOC from DoAHD
101.	ONWARD COMMODEAL PRIVATE LIMITED	ONWARD COMMODEAL PRIVATE LIMITED	WHEAT BRAN	20.12.2021	Deferred due to want of comments / NOC from DoAHD

**Ministry of Environment Forest and Climate Change
(SU Division)**

102.	AQSA ENTERPRISES	HQRXEXLAPPL Y00195238AM2 2	Red Sanders wood furniture parts - Confiscated - Government of Karnataka	27.09.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division). As sought by MoEF&CC (SU Division), DGFT vide OM 01/91/180/007/AM22/EC(E-29345) dated 22.12.2021 has furnished the definition of value added product in case of Red sanders wood.
103.	MMTC Limited	01/21/101/513 00/AM21	RED SANDERS WOOD IN LOG FORM RED SANDERS IN LOG FORM GRADE A - NIL GRADE B - 0.154 MT GRADE C - 19.123 MT TOTAL QTY 19.277MT	08.12.2021	Based on the comments received from D/o AC&FW vide OM No. 5-3/2019-SU dated 07.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
104.	RAATI RAJAN IMPEX	HQRXEXLAPPL Y00199267AM2 2	RED SANDERS WOOD IN VAP FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	01.10.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division).). As sought by MoEF&CC (SU Division), DGFT vide OM 01/91/180/007/AM22/EC(E-29345) dated 22.12.2021 has furnished the definition of value added product in case of Red sanders wood.
105.	RAATI RAJAN IMPEX	HQRXEXLAPPL Y00237636AM2 2	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	01.11.2021	Deferred due to want of comments / NOC from MoEF&CC (SU Division).). As sought by MoEF&CC (SU Division), DGFT vide OM 01/91/180/007/AM22/EC(E-29345) dated 22.12.2021 has furnished the definition of value added product in case of Red sanders wood.

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106.	HIMALAYAN INTERNATIONAL	HQRXEXLAPPL Y00262329AM2 2	RED SANDERS WOOD IN LOG FORM	23.11.2021	Rejected. Firm has applied for export of red sanders wood in log form sourced from confiscated quota of Government of Karnataka. However, the quota for log form & timeline prescribed for State of Karnataka has already exhausted & expired respectively.
(Ozone Cell)					
107.	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPL Y00273691AM2 2	Mono Chloro Difluoro Methane (REFRIGERANT R- 22 / HCFC-22 / MAFRON 22)	03.12.2021	Approved on the basis of Comments/ NOC received from Comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2022-OC dated 14.12.2021 for export of 4073.7 MT Mono Chloro Difluoro Methane for non feedstock applications to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2022 by M/s Navin Fluorine International Limited
Department of Atomic Energy					
108.	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPL Y00242007AM2 2	5Micron	04.11.2021	Based on the comments received from DAE vide email dated 08.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
109.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00258488AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	19.11.2021	Deferred due to want of comments/NOC from DAE
110.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00265209AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	25.11.2021	Deferred due to want of comments/NOC from DAE
111.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00283850AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	13.12.2021	Deferred due to want of comments/NOC from DAE
112.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPL Y00285331AM2 2	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	14.12.2021	Deferred due to want of comments/NOC from DAE
Ministry of Textiles					
113.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Rejected & closed. Comments are not forthcoming from Ministry of textiles in the application.
114.	Askco International	HQRXEXLAPPL Y00105492AM2 2	Silk worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Rejected & closed. Comments are not forthcoming from Ministry of textiles in the application.
Ministry of Mines					
115.	ADAPTIWISE MANAGEMENT CONSULTING PRIVATE LIMITED	HQRXEXLAPPL Y00254878AM2 2	Farm Soil Samples	16.11.2021	Deferred due to want of comments/NOC from M/o Mines.
DPIIT					
116.	ZB ENTERPRISES	HQRXEXLAPPLYO 0275553AM22	OLD NEWSPAPERS	04.12.2021	Deferred due to want of comments/NOC from DPIIT

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Miscellaneous Applications

117.	ISGEC HEAVY ENGINEERING LIMITED	HQRXEXLAPPLYO 0249149AM22	CROWN OF 800 T Mechanical Press (made up of second hand components)	11.11.2021	Deferred due to want of clarification from the firm.
118.	SAMCO LIFE SCIENCES	HQRXEXLAPPLYO 0274388AM22	WHITE SANDAL WOOD TREE SEEDS	03.12.2021	Deferred due to want of clarification from the firm.

Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals

Remdesivir

119.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0250400AM22	REMDESIVIR FOR INJECTION 100MG	12.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
120.	AISHWARYA HEALTH CARE	HQRXEXLAPPLYO 0254814AM22	Remdesivir for injection 100mg/vial	16.11.2021	Comments / NOC from them are awaited
121.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0255296AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	17.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
122.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0256578AM22	COVIFOR 100 MG POLVO LIOFILIZADO PARA USO PARENTERAL	18.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
123.	CIPLA LIMITED	HQRXEXLAPPLYO 0258161AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	19.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
124.	CIPLA LIMITED	HQRXEXLAPPLYO 0258164AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	19.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
125.	JUBILANT GENERICS LIMITED	HQRXEXLAPPLYO 0261751AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100Mg	22.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
126.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLYO 0264239AM22	Remdesivir 100mg Powder for Inj (REMWIN)	24.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
127.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0266004AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	26.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
128.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0269973AM22	DESREM- REMDESIVIR FOI 100MG-1S-ROW	30.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
129.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLYO 0269995AM22	REMDESIVIR FOR INJECTION 100MG	30.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
130.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLYO 0271909AM22	DESREM- REMDESIVIR FOR 100MG-15-ROW	02.12.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
131.	HETERO LABS LIMITED	HQRXEXLAPPLYO 0272160AM22	REMDESIVIR 100MG FOR INJECTION-COVIFOR	02.12.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
Amphotericin-B					
132.	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLYO 0240545AM22	Liposomal Amphotericin B for Injection 50 mg /vial Lyophilized	03.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
133.	SP ACCURE LABS PRIVATE LIMITED	HQRXEXLAPPLYO 0242030AM22	Amphotericin B Liposomal for Injection 50 mg	04.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
134.	VHB MEDI SCIENCES LIMITED	HQRXEXLAPPLYO 0245891AM22	AMPHOTERICIN-B INJECTIONS	09.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
135.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0248194AM22	Product Name : Amphotericin B Injection 50 mg, Lyophilized	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
136.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249020AM22	AMPHONEX 50MG	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
137.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249038AM22	AMPHOLIP 50MG	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
138.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249184AM22	AMPHOLIP 50MG	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
139.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249266AM22	AMPHOLIP 50MG - 5536 vials & AMPHOLIP 100MG - 7724 vials	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
140.	BHARAT	HQRXEXLAPPLYO	Amphotret 50 Mg	11.11.2021	Based on the comments received from M/o

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	SERUMS AND VACCINES LIMITED	0249331AM22			HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
141.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249424AM22	Amphotret 50 Mg	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
142.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249433AM22	Amphotret 50 Mg	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
143.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249436AM22	AMPHOLIP 50MG	11.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
144.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249807AM22	Amphonex 50mg - 2000 VIALS & AMPHOLIP 50MG - 5000 VIALS	12.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
145.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249855AM22	Amphotret 50 Mg	12.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
146.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0249879AM22	Amphonex 50mg	12.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
147.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0250177AM22	Amphonex 50mg - 1500 VIALS & Amphotret 50 Mg - 1000 VIALS	12.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
148.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0251465AM22	Amphotret 50 Mg	13.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
149.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0252877AM22	Working Standard of Amphotericin B	15.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
150.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0252896AM22	Working Standard of Amphotericin B - 2 vials of 400 mg	15.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
151.	ZYPHAR'S PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLYO 0253908AM22	AMPHOTERICIN B LIPOSOMAL B 50MG - TRASPOR 50	16.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
152.	MBA	HQRXEXLAPPLYO	AMBISOME	19.11.2021	Based on the comments received from M/o

	PHARMACEUTICALS PRIVATE LIMITED	0258245AM22	AMPHOTERICIN LIPOMOSAL INJ 50 MG N1		HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
153.	SYNNAT PHARMA PRIVATE LIMITED	HQRXEXLAPPLYO 0261023AM22	LIPOSOMAL AMPHOTERICIN B FOR INJECTION 50 MG	22.11.2021	Based on the comments received from M/o HFW & Deptt. of Pharma dated 14.12.2021 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
154.	CIPLA LIMITED	HQRXEXLAPPLYO 0268735AM22	Liposomal Amphotericin B Injection 50 mg (Phosome 50)	29.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
155.	CIPLA LIMITED	HQRXEXLAPPLYO 0270698AM22	AMPHOTERICIN (Phosome) 50 mg liposomal injection	30.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
156.	CIPLA LIMITED	HQRXEXLAPPLYO 0270700AM22	AMPHOTERICIN (Phosome) 50 mg liposomal injection	30.11.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
157.	HEALTH BIOTECH LIMITED	HQRXEXLAPPLYO 0273473AM22	Amphotericin B for Injection USP 50 mg	03.12.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
158.	CIPLA LIMITED	HQRXEXLAPPLYO 0273767AM22	Phosome 50 (amphotericin B 50 mg liposomal injection	03.12.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
159.	GNH INDIA PHARMACEUTICALS LIMITED	HQRXEXLAPPLYO 0273954AM22	Amphotericin B IP 50mg and Liposomal Amphotericin-B for Inj. IP 50mg - AMBISOME	03.12.2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
Syringes					
160.	DEEPAK CARE LIMITED	HQRXEXLAPPLYO 0270926AM22	a. 1ml Single Use Insulin Syringes (Box of 100 Pcs)- on clarification - 1 ML Syringe with 31G needle (needle size: 0.25x8mm)	01.12.2021	Rejected. Firm is not a manufacturer. Docs submitted was in the name of other firm
161.	HI-TECH MEDICS PRIVATE LIMITED	HQRXEXLAPPLYO 0270976AM22	a. 2ML and 3ML Disposable Syringes with Needle b. 0.5 ML AD Syringe with Needle c. 3ML Disposable Syringes with Needle d. 2ML Disposable Syringes with Needle	01.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1369314 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
162.	HOPE PHARMA	HQRXEXLAPPLYO 0271688AM22	Sterile Disposable Syringe with needle	01.12.2021	Rejected. Incomplete documentation & non responsive to emails.
163.	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLYO 0271743AM22	Sterilised Disposable Syringe with needle 0.5ML AD Syringes/2ML RUP Syringes/1ML	01.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 53213753 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis

			Syringes/1ML AD Syringes --- 0.5ml AD Syringe - 13,27,74,000 2ml RUP Syringes -47,50,000 1ml Syringes— 1500000 1 ml AD Syringes— 4890200 Total applied - 143914200 / Quota allocated		basis
164.	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLYO 0271754AM22	Sterilised Disposable Syringe with/without needle -Total applied quantity - - 20187420- Insulin syringes. 0.5 ml/1 ml denomination with fixed needle of ½ inch or smaller length & diameter	01.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 15348545 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
165.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLYO 0271759AM22	Syringes with or w/o needle for 1ML , 2ML and 3ML	01.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 25239081 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
166.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272212AM22	SYRINGE (SIZE:2ML) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 450000 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
167.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272226AM22	SYRINGES (SIZE: 3ML) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 905447 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
168.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272235AM22	INSULIN SYRINGE (SIZE: 1ML-100U/40U) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1376400 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
169.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272245AM22	SYRINGES (SIZE: 3ML) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 976211 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
170.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272253AM22	INSULIN SYRINGE (SIZE: 1ML-100U/40U) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1068000 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
171.	BIO MED HEALTH CARE	HQRXEXLAPPLYO 0272262AM22	INSULIN SYRINGE (SIZE:	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021

	PRODUCTS PRIVATE LIMITED		1ML-100U) WITH AND WITHOUT NEEDLE		export license was issued to the firm for export of 365000 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
172.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272269AM22	SYRINGE (SIZE: 3ML)	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 1044000 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
173.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272281AM22	SYRINGE (SIZE:3ML) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 172500 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
174.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272295AM22	INSULIN SYRINGE (SIZE: 1ML-100U) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 890400 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
175.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0272830AM22	SYRINGE (SIZE: 2ML) WITH AND WITHOUT NEEDLE	02.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 172500 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
176.	ANGI PLAST PVT LTD	HQRXEXLAPPLYO 0274199AM22	2 ml disposable syringes without needles	03.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 75000 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
177.	NUBENO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLYO 0274242AM22	DISPOSABLE SYRINGES WITH OR WITHOUT NEEDLE	03.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 2994939 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis
178.	BECTON DICKINSON INDIA PRIVATE LIMITED.	HQRXEXLAPPLYO 0274300AM22	a.Syringe 3ML LS 23X11N TW Emerald/ b. insulin (206000) rest others.Total applied - 16147800	03.12.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 5551711 syringe with the approval of Chairman EFC EFC has approved the case on Post facto basis

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those

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cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.



